GOVERNMENT OF TELANGANA ABSTRACT

COVID-19 – Disaster Management Act, 2005 – Extension of Lockdown – Orders – Issued

GENERAL ADMINISTRATION DEPARTMENT

G.O.Ms.No.107 Dated:19.05.2021

Read:

G.O.Ms.No.102, Genl.Admn.Dept., Dt:11.05.2021

ORDER:

The Orders issued in the reference read above are hereby extended upto 30.05.2021.

2. In exercise of the powers conferred under the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee hereby issues directions to all Collectors & District Magistrates, Commissioner(s) / Superintendent(s) of the Police in the State to strictly implement the above instructions.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR

comedy

CHIEF SECRETARY TO GOVERNMENT

To

All the Hon'ble Ministers in the State
All the Special Chief Secretaries / Prl.Secretaries / Secretaries to the Government
All the Heads of Department
The Director General of Police, T.S., Hyderabad
All the Collectors & District Magistrates in the State
All the Commissioner(s) of Police / Superintendent(s) of Police in the State

Copy to:

The P.S. to Prl.Secretary to Hon'ble CM

The P.S. to Chief Advisor to Government

The P.S. to Chief Secretary to Government

The P.S. to Prl.Secretary to Government, GAD